

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

OP NO.01 OF 2018
AND
APPEAL NO. 104 OF 2018

Dated: 13th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

OP NO.01 OF 2018

In the matter of:

Mrs. Mamta Bhatnagar & Ors. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Somesh Srivastava

Counsel for the Respondent(s) : Ms. Garima Jain
Mr. Balaji Srinivasan for R-2

APPEAL NO. 104 OF 2018

In the matter of:

Mrs. Mamta Bhatnagar & Ors. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Somesh Srivastava

Counsel for the Respondent(s) : Mr. Anand K. Ganesa
Ms.Ritu Apurva for R-1

Ms. Garima Jain
Mr. Balaji Srinivasan for R-2

ORDER

List this batch of Appeals before regular bench for hearing on **08.05.2019**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
kt/pk

(Justice N. K. Patil)
Judicial Member